

**CIVIL JUDGE AND JMFC, DODBALLAPUR**  
**MAMATHA SHIVAPUJI**  
**Addl. Civil Judge & JMFC**  
**Cause List Date: 02-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00-12:00 AM</b>				
1	O.S. 12/2008 (TO HEAR ON IA 1)		RATHNAMMA Vs SHARADAMMA	B.K.G.R M.K.M
2	O.S. 244/2009 (TO HEAR ON IA 1)		K. ABDUL BASHEER Vs MUSLIM YOUTH ASSOCIATION	D.A.SAHYANARAYA SASTRY
3	O.S. 354/2011 (TO HEAR ON IA 1) IA/1/2011		SRI. NAGARAJIAH Vs CHIDANANDA	A.PRASHANTH
4	O.S. 318/2013 (TO HEAR ON IA 1) IA/1/2013		SMT.MEENA Vs RAMAKRISHNAIAH	
5	O.S. 234/2016 (TO HEAR ON IA 1) IA/1/2016		Nagaraju Vs Mallanna	
<b>2:45 P.M - 3:45 P.M</b>				
6	O.S. 526/2008 (HEARING)		V.RAJAMMA Vs K.P.VISHWANATH	
7	FDP 5/2012 (HEARING)		ANUSUYAMMA Vs GOVINDARAJU K	PUNYANANDAMURTHY

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>12:00 P.M - 1:00 P.M</b>				
1	C.C. 493/2010 (ARGUMENTS)		GANGAMMA Vs LAKSHMAMMA	
2	C.C. 409/2011 (ARGUMENTS)		PS BELAVANGALA Vs SURESHA	APP
3	C.C. 382/2013 (ARGUMENTS)		RAJANNA Vs MUKUNDA AND OTHERS	
4	C.C. 941/2013 (ARGUMENTS)		M. VENKATASWAMY Vs SATHYANARAYANA N	
5	C.C. 818/2014 (ARGUMENTS)		DODDABELAVANGALA P.S. Vs BYRAPPA	
<b>2:45 P.M - 3:45 P.M</b>				
6	C.C. 985/2017 (HEARING)		Town P.S Vs Ramagonda Hallonavar	
7	C.C. 478/2018 (HEARING)		THIMMEGOWDA Vs C H SHIVAKUMAR	
8	C.C. 1685/2017 (TO HEAR ON IA 1)		Belavangala P.S Vs Madhu and Others	
<b>3:45 P.M - 4:45 P.M</b>				
9	C.C. 550/2014 (JUDGMENTS)		ANITHA Vs RAMESH	APP
10	CrI.Misc. 87/2017 (ORDERS.) IA/1/2017		Manjula Vs Nagesh	Venkatachala
11	CrI.Misc. 657/2017 (ORDERS.)		NAGARATHNAMMA AND OTHERS Vs MARUTHESH R	
12	P.C.R. 372/2018 (ORDERS.)		HDFC BANK LTD Vs KARIYAMMA D	R P
13	P.C.R. 373/2018 (ORDERS.)		HDFC BANK LTD Vs R K SADANANDA GOWDA	R P

Cases listed below are adjourned due to Covid 19

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14	C.C. 902/2011 (HEARING)	24-07-2020	SARASWATHAMM Vs RAMANNA	APP
15	C.C. 555/2010 (JUDGMENTS)	24-07-2020	UGRAIAH Vs CHIKKEGOWDA AND ANOR	
16	C.C. 397/2011 (JUDGMENTS)	24-07-2020	DODDABELAVANGALA PS Vs UGRAIAH	APP
17	C.C. 302/2012 (JUDGMENTS)	24-07-2020	DODDA BELAVANGALA Vs SHANKAR NAIK	APP
18	C.C. 58/2012 (ORDERS.)	24-07-2020	SATHISHKUMAR PIPILWA Vs NARENDRAKUMAR SHARMA AND 2 OTHERS	
19	P.C.R. 58/2019 (ORDERS.)	24-07-2020	R UMASHANKAR Vs VEDHACHALA REDDY K	R RADHAKRISHNA
20	P.C.R. 129/2019 (ORDERS.)	24-07-2020	Kirankumar. R Vs Harishkumar	S. Muniraja and V. Sridhar
<b>AWAIT FURTHER ORDERS</b>				
21	C.C. 617/2017 (ORDERS.)	24-07-2020	TownP.S Vs Amar and Others	
22	CrI.Misc. 92/2018 (ORDERS.) IA/1/2018	24-07-2020	T R PADMASHREE Vs D G MANJUNATH	RAVI M
23	C.C. 363/2013 (SUMMONS)	27-08-2020	SMT.LAVANYA Vs NAGARAJU	APP
24	C.C. 1198/2017 (SUMMONS)	27-08-2020	Belavangala P.S Vs Revanna	
25	C.C. 129/2019 (SUMMONS)	27-08-2020	TOWN PS Vs MANJUNATH AND OTHERS	
26	C.C. 163/2019 (SUMMONS)	27-08-2020	AJAY A Vs ASHWATHREDDY	
27	C.C. 211/2019 (SUMMONS)	27-08-2020	A S SHIVAKUMARA SWAMY Vs PANDURANGAIAH M	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	C.C. 328/2019 (SUMMONS)	27-08-2020	Chandrashekar.K.P Vs Srinivas	
29	C.C. 1020/2019 (SUMMONS)	27-08-2020	M. CHIKKANNA Vs B. G. VASANTH KUMAR	
30	C.C. 1458/2019 (SUMMONS)	27-08-2020	RAVICHANDRA R Vs NATARAJA	
31	C.C. 1470/2019 (SUMMONS)	27-08-2020	MARIYAPPA Vs MUNIVENKATASWAMY	
<b>AWAIT SUMMON/NOTICE</b>				
32	C.C. 1520/2017 (SUMMONS)	27-08-2020	Shreedhar T.L Vs Mandeep Kaur	
<b>CROSS EXAMINATION OF PW</b>				
33	C.C. 39/2013 (HEARING)	27-08-2020	SRI. THIMMESH PRABHU Vs SRI. T.S.NARAYANAPPA	H.M.MANJUNATH
34	C.C. 892/2018 (EVIDENCE)	27-08-2020	nataraju Vs Muniraju	
35	C.C. 909/2018 (APPEARANCE OF ACCUSED)	27-08-2020	TOWN PS Vs MANJUNATHA	
36	C.C. 668/2019 (APPEARANCE OF ACCUSED)	27-08-2020	MUTHARAYAPPA N.D. Vs MANJUNATHA P.Y.	
37	C.C. 1046/2019 (APPEARANCE OF ACCUSED)	27-08-2020	DODDABALLAPURA TOWN PS Vs WASEEM SAYED @ WASEEM RIZWI	
38	C.C. 1359/2017 (FRAMING OF CHARGE OR PLEA)	27-08-2020	Belavangala P.S Vs Arunkumar	
39	C.C. 1843/2017 (FRAMING OF CHARGE OR PLEA)	27-08-2020	belavangala P.S Vs Ganesh R	
40	C.C. 288/2018 (FRAMING OF CHARGE OR PLEA)	27-08-2020	Nagarathna Vs Narayanappa	
41	C.C. 289/2018 (FRAMING OF CHARGE OR PLEA)	27-08-2020	Hanumantharaju Vs Narayanappa	

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42	C.C. 506/2018 (FRAMING OF CHARGE OR PLEA)	27-08-2020	BELAVANGALA PS Vs HEMANTHA	
43	C.C. 175/2019 (FRAMING OF CHARGE OR PLEA)	27-08-2020	RAVIKUMAR Vs UMA	
44	C.C. 199/2019 (FRAMING OF CHARGE OR PLEA)	27-08-2020	BHAGYAMMA Vs GOVINDARAJU K	
45	C.C. 587/2019 (FRAMING OF CHARGE OR PLEA)	27-08-2020	SRIPADA N. Vs RAMESH H.	
46	C.C. 990/2018 (FRAMING OF CHARGE OR PLEA)	27-08-2020	Manjunath Vs Mehaboob Baig	
47	C.C. 1357/2016 (313 statement)	27-08-2020	Mahesh Vs Irfan	
48	P.C.R. 1/2019 (AWAIT REPORT)	27-08-2020	N HANUMANTHE GOWDA Vs N S SOMASHEKAR	V VISHWANATH
49	C.C. 1185/2015 (BALANCE)	27-08-2020	GOPALA Vs D.NAGARAJA	Y.S.RAMESH
50	CrI.Misc. 621/2017 (BALANCE)	27-08-2020	B SARITHA Vs G MANJUNATH	
51	C.C. 323/2008 (NBW TO ACCUSED)	27-08-2020	Y.V.KRISHNAMURTHY Vs SHIRLABI	APP
52	C.C. 772/2009 (NBW TO ACCUSED)	27-08-2020	DR.G.NARAYANACHAR Vs MARASANDRA MUNIYAPPA	A P P
53	C.C. 522/2010 (NBW TO ACCUSED)	27-08-2020	CITIZEN WELFARE SOUHARDA SN Vs SAFIULLAH KHAN	
54	C.C. 748/2011 (NBW TO ACCUSED)	27-08-2020	GIRIJA Vs A2.NARAYANSWAMY	
55	C.C. 889/2010 (NBW TO ACCUSED)	27-08-2020	THANUJA Vs RAGHU	APP
56	C.C. 23/2012 (NBW TO ACCUSED)	27-08-2020	PUTTEGOWDA Vs SYED KHASIM PASHA	

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57	C.C. 237/2012 (NBW TO ACCUSED)	27-08-2020	BANUPRAKASH Vs SRI K R SOMASHEKAR	
58	C.C. 687/2012 (NBW TO ACCUSED)	27-08-2020	D.B.PURA TOWN Vs VENKATESH ALIYAS RAMROA	
59	C.C. 723/2012 (NBW TO ACCUSED)	27-08-2020	BC NAGESH Vs MOULA	APP
60	C.C. 911/2012 (NBW TO ACCUSED)	27-08-2020	D BELAVANGALA PS Vs SYED SAMIULLA	
61	C.C. 359/2013 (NBW TO ACCUSED)	27-08-2020	KRISHNAMURTHY Vs KRISHNAMURTHY	
62	C.C. 42/2014 (NBW TO ACCUSED)	27-08-2020	T.S.THIMMAPPA Vs SURESH KUMAR	
<b>( C.C./0000310/2009)</b>				
63	C.C. 68/2014 (NBW TO ACCUSED)	27-08-2020	MOUSIN ALI Vs PRAKASH	
64	C.C. 196/2014 (NBW TO ACCUSED)	27-08-2020	B.G.RAVIKUMAR Vs GANGAPATHY ACHAR	MUNIGANGAIAH
65	C.C. 237/2015 (NBW TO ACCUSED)	27-08-2020	FAMEEDA Vs BACHEGOWDA	RADHAKRISHNA
66	Crl.Misc. 536/2015 (FLW TO RESPONDENT)	27-08-2020	DODDABALLAPUR TOWN Vs GOVINDAPPA	APP
<b>( C.C./0000419/2010)</b>				
67	Crl.Misc. 184/2016 (FLW TO RESPONDENT)	27-08-2020	D.B.PURA TOWN POLICE Vs AMBUJAMMA	APP
68	Crl.Misc. 225/2016 (FLW TO RESPONDENT)	27-08-2020	DODDABELAVANGALA P.S Vs CHANDRASHAKER	
69	Crl.Misc. 558/2016 (FLW TO RESPONDENT)	27-08-2020	Sri Lakshmana Vs Rajanna	
70	Crl.Misc. 566/2016 (FLW TO RESPONDENT)	27-08-2020	Smt Saraswathamma Vs Sri Ramaiah	

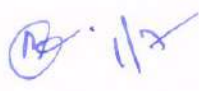
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71	CrI.Misc. 567/2016 (FLW TO RESPONDENT)	27-08-2020	Smt Saraswathamma Vs Sri Ramaiah	
72	CrI.Misc. 146/2018 (FLW TO RESPONDENT)	27-08-2020	BHAGYAMMA Vs MUNIRAJU	SYED NISAR ULLA
73	C.C. 562/2011 (NBW TO WITNESS)	27-08-2020	DODDABELAVANGALA PS Vs RENUKARADHYA	
74	C.C. 394/2014 (NBW TO WITNESS)	27-08-2020	RAJU ALIAS DUBAI RAJU Vs MUNİYAPPA	
75	C.C. 728/2014 (NBW TO WITNESS)	27-08-2020	BHAGYAMMA Vs K.M.SHIVAKUMAR	
76	C.C. 40/2015 (HBC)	27-08-2020	DODDABELAVANGALA P.S. Vs KRISHNAPPA AND ORS	APP
77	CrI.Misc. 434/2015 (NOTICE)	27-08-2020	SMT. ANUSUYAMMA Vs SRI. L. MAHESH	SRI. M.Y. LOKESHA
78	C.C. 871/2015 (NOTICE)	27-08-2020	DODDABALLAPURA TOWN P.S Vs M.D.ABULESH	
79	C.C. 1056/2015 (HBC)	27-08-2020	Doodabelavangala PSI Vs Honnagangaiah	APP
80	C.C. 347/2016 (HBC)	27-08-2020	Doddabelavangala P.S Vs Prakash and Others	APP
81	C.C. 413/2016 (HBC)	27-08-2020	Doddabelavangala P.S Vs Kempegowda amd Others	APP
82	C.C. 418/2016 (HBC)	27-08-2020	Doddabelavangala P S Vs kempegowda and others	APP
83	C.C. 653/2016 (HBC)	27-08-2020	D B PURA TOWN P S Vs MALLESHA	
84	CrI.Misc. 545/2016 (NOTICE)	27-08-2020	Nayaz Pasha Vs CMC D.B.Pura	79 Karenahalli D B Pura
85	C.C. 1384/2016 (HBC)	27-08-2020	Town P.S Vs Munishamaiah	

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86	C.C. 1515/2016 (NBW TO WITNESS)	27-08-2020	DODDABELAVANGALA P.S Vs SRINIVASAMURTHY AND OTHERS	
87	C.C. 1702/2016 (HBC)	27-08-2020	DODDABELAVANGALA P S Vs RAJKUMARA AND ORS	
88	C.C. 62/2017 (HBC)	27-08-2020	Belavangala P.S Vs Siddalingaiah and others	
89	C.C. 442/2017 (NOTICE)	27-08-2020	Belavangala P.S Vs Hanumantha rayappa	
90	P.C.R. 39/2017 (NOTICE)	27-08-2020	S Shashidhar Vs N Dilip Kumar	Venkataaedy K
91	Crl.Misc. 211/2017 (NOTICE)	27-08-2020	Shaffinaz banu Vs Imranpasha	M S Sujatha
92	Crl.Misc. 231/2017 (NOTICE) IA/1/2017	27-08-2020	Chikkalakshamma Vs Chinnaswamy	S E S
93	Crl.Misc. 246/2017 (NOTICE)	27-08-2020	Doddabelavangala P.S Vs Raghuveer	
94	C.C. 965/2017 (HBC)	27-08-2020	Belavangala P.S Vs Muttarajamma	
95	C.C. 1199/2017 (HBC)	27-08-2020	Belavangala P.S Vs Rajanna and others	
96	C.C. 1361/2017 (HBC)	27-08-2020	Belavangala P.S Vs Thimmalaha	
97	Crl.Misc. 510/2017 (NOTICE)	27-08-2020	ASHWINI Vs PRABHU @ PRABHAKAR	RAVI.M
98	C.C. 1643/2017 (HBC)	27-08-2020	D B Pura Town P.S Vs Vijaykumar and Others	
99	C.C. 1647/2017 (HBC)	27-08-2020	D B Pura Town P.S Vs Rajesh	
100	C.C. 1678/2017 (HBC)	27-08-2020	Belavngala P.S Vs Ajjappa T R	



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101	C.C. 1684/2017 (HBC)	27-08-2020	Belavangala P.S Vs Venkatesh	
102	C.C. 1829/2017 (HBC)	27-08-2020	D B Pura Town P.S Vs Mohamed Asik Ali	
103	C.C. 175/2018 (HBC)	27-08-2020	RURAL PS Vs SMT MADHUPAKASH AND OTHERS	
104	C.C. 149/2018 (HBC)	27-08-2020	BELABVANGALA Vs GIRIJAMMA	
105	C.C. 297/2018 (HBC)	27-08-2020	town p s Vs munegowda	
106	C.C. 406/2018 (HBC)	27-08-2020	TOWN PS Vs KRISHNAMURTHY	
107	C.C. 462/2018 (HBC)	27-08-2020	TOWN PS Vs D G MANJUNATH	
108	C.C. 954/2018 (HBC)	27-08-2020	D B PURA TOWN PS Vs NARASIMHAMURTHY AND OTHERS	
109	C.C. 994/2018 (HBC)	27-08-2020	doddabelavangala ps Vs MANJUNATHA AND OTHERS	
110	CrI.Misc. 24/2019 (NOTICE)	27-08-2020	SARASWATHAMMA Vs RAMAIAH	BK G RAJU
111	P.C.R. 17/2019 (NOTICE)	27-08-2020	H R DINESH Vs YETHIRAJU	T N BALAJI
112	C.C. 295/2019 (HBC)	27-08-2020	belavangala ps Vs veeragangaiah	
113	CrI.Misc. 205/2019 (NOTICE)	27-08-2020	GAYATHRI Vs THE COMMISSIONER, CMC	S. MUNIRAJA
114	C.C. 635/2019 (HBC)	27-08-2020	DODDABELAVANGALA PS Vs SHIVARAJA AND OTHERS	



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115	C.C. 771/2019 (HBC)	27-08-2020	DODDABALLAPURA TOWN PS Vs CHANNAGANGAIAH AND ANOTHER	
116	C.C. 299/2019 (HBC)	27-08-2020	PSI of Belavangala P.S Vs Shivaraju	

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